

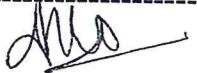

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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TP (HC)/234/CAA/2017  
NAME OF THE PETITIONER(S) : ABHAYA EDUCATION PVT LTD  
NAME OF THE RESPONDENT(S) : DADHA PHARMA PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	K. MANI VANNAN, JHT	AR FOR OR	
2.	R. ROHINI	COUNSEL FOR APPLICANT COMPANY	

**ORDER**

Counsel for petitioner present. Representative of Official Liquidator present and stated that he has filed the report. Report of RD is awaited. Put up on 06.02.2018.

(S VIJAYARAGHAVAN)  
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc